

Financial Assistance (CFA) to State Governments/UT Administrations for tourism projects under the scheme of Product/Infrastructure Development for Destinations and Circuits on the basis of proposals received from them which are complete in all respect as per the scheme guidelines, *inter-se* priority and subject to availability of funds.

During 2008-09, Ministry of Tourism has sanctioned Rs. 2977.66 lakh for 9 tourism projects to the Government of Himachal Pradesh.

JNNURM in Jharkhand

2989. SHRI S.S. AHLUWALIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of proposals received, if any, for implementation under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in Jharkhand;
- (b) the details of the projects approved for implementation indicating volume of funds allocated in respective cases;
- (c) the status of implementation thereof; and
- (d) the details of proposals rejected, if any, indicating reasons therefor in respective cases?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) Under Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 6 Detailed Project Reports (DPRs) were received from the State of Jharkhand, out of which 4 projects have been approved with approved cost of Rs. 76149.48 lakh and Additional Central Assistance (ACA) admissible of Rs. 48,268.31 lakhs. ACA released so far is Rs. 12,067.12 lakhs. List containing details of approved projects is annexed as Statement (*See below*). The work on approved projects has not started. The two remaining proposals *viz.* Transport Master Plan and DPR for Priority Roads for the city of Ranchi were returned to the State Government for modification/in the DPR as per the observations of the Technical Agencies.

Statement

The details of the projects approved in Jharkhand

<i>(Rs. in lakh)</i>				
Sl. No.	Name of the Project	Approved cost	Additional Central Assistance (ACA) committed	Additional Central Assistance (ACA) released
1	2	3	4	5
1.	Water Supply Scheme, Ranchi	28839.15	23071.32	5767.83

1	2	3	4	5
2.	Solid Waste Management, Ranchi	5139.43	4111.54	1027.89
3.	Water Supply Scheme, Dhanbad	36585.00	18292.65	4573.16
4.	Solid Waste Management, Dhanbad	5585.90	2792.95	698.24
TOTAL:		76149.48	48268.31	12067.12

Schemes in Goa

2990. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any schemes of his Ministry are in force in Goa;

(b) the names of those schemes;

(c) the essential features of the schemes;

(d) the financial allotments made to the State Government of Goa under each of those schemes since the time of the implementation of the schemes in the State; and

(e) the activities undertaken and targets achieved in the case of each of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) to (e) The schemes of the Ministry in force in Goa are as under:—

(i) **National Urban Information System (NUIS) Scheme:—**

National Urban Information System (NUIS) Scheme has been launched in March 2006 to develop Geographic Information System (GIS) Database in two scales *i.e.* 1:10,000 and 1:2000 for 152 towns and utility mapping at 1:1000 Scale for 24 towns with the cost of Rs. 66.28 crore with matching share of Centre and State in the ratio of 75:25. Five towns namely Cuncolim, Curcholem, Cacora, Mapusa, Margao and Mormugao have been selected under the Scheme from the State of Goa. The essential features of the scheme in particular to Goa State are as under:—

i. Mapping at 1:10,000 and 1:2000 scales for the above stated 5 towns and Utility Mapping proposed at 1:1000 Scale for 1 town of Goa *i.e.* Mormugao.

ii. Under the scheme following financial allotments have been made to the State Government:—